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Maharashtra Co-Operative Societies (Second Amendment) Act, 2013

31 OF 2013

[20 December 2013]

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Maharashtra Co-Operative Societies (Second Amendment) Act, 2013

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An Act further to amend the Maharashtra Co-operative Societies Act, 1960.

WHEREAS it is expedient furtherto amend the Maharashtra Cooperative Societies Act, 1960, for the purposes hereinafter appearing; it is hereby enacted in the Sixty-fourth Year of the Republic of India as follows:-

1. Short title :-

This Act may be called the Maharashtra Co-operative Societies (Second Amendment) Act, 2013.

2. Amendment of section 73CB of Mah. XXIV of 1961 :-

In section 73CB of the Maharashtra Co-operative Societies Act, 1960, in sub-section (15), for the words, figures and letters "before the 31st December 2013" the words, figures and letters "before the 31st December 2014" shall be substituted.